

(e) The matter is still under investigation.

Retrenchment of Hirakud Dam Project Employees

*1167. { Shri P. K. Deo:
Shri B. C. Frodhan:
Shri P. C. Boreeah:

Will the Minister of Irrigation and Power be pleased to state

(a) whether a notice has been received from 4500 employees of Hirakud Project to go on strike in case their demands are not conceded,

(b) if so, what are their demands, and

(c) what steps are being taken by the Government to consider those demands?

The Deputy Minister of Irrigation and Power (Shri Nathi): (a) to (c) A statement is laid on the Table of the House [See Appendix III, annexure No 105]

Lady Hardinge Medical College

*1168. Dr. Sushila Nayar: Will the Minister of Health be pleased to state

(a) whether it is a fact that one of the Deputy Director Generals of Health Services has been appointed as Principal of the Lady Hardinge Medical College,

(b) whether it is also a fact that this was done without any reference to the Board of Administration or the Selection Committee, and

(c) if so, the reasons therefor?

The Minister of Health (Shri Kar-markar): (a) The Deputy Director General of Health Services (Medical) has been asked to perform until further orders the duties of the post of Principal and Medical Superintendent of the Lady Hardinge Medical College and Hospital pending the selection of a suitable person for the post

(b) and (c) As this is a purely temporary arrangement, it did not require a reference to the Board of Administration or the Selection Committee constituted for the institution

Office Hours to Ease Traffic Congestion in Delhi

*1169. Shri Vajpayee: Will the Minister of Transport and Communications be pleased to state:

(a) whether the Central Government have been approached by the Delhi Administration to consider the desirability of staggering the office hours to ease traffic congestion in Delhi, and

(b) if so, Government's reaction thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No

(b) Does not arise

मध्य प्रदेश में चावल का कय

*११७० { श्री सादीवाल
श्री क० भ० नाथजीय

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि मध्य प्रदेश में चावल खरीदते समय किसानों को नगद भुगतान नहीं किया जाता और इसके परिणाम स्वरूप किसानों को चावल व्यापारियों को नगद भुगतान के लिये कम मूल्य पर बेच देना पड़ता है और

(ख) क्या यह भी सच है कि व्यापारी नगद भुगतान पर कम मूल्य पर धान और चावल खरीद कर उन्हें अधिक मूल्य पर सरकार को बेच देते हैं ?

खाद्य और कृषि मंत्री (श्री झ० प्र० जैन) (क) और (ख) किसान साधारणतः धान बेचते हैं। मध्य प्रदेश सरकार न जो कि धान खरीद रही है धान की खरीद के लिये एजेन्ट नियुक्त किये जा सकीर की धोर से धान खरीद कर नगद भुगतान करते हैं।